

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

SYMPOSIUM ON – FOREST & WILD LIFE LAWS
(Through online and other modes of telecommunications)

DATE: 23rd OCTOBER, 2021

PROGRAMME

SESSIONS	TIME	TOPICS
I	10.30 a.m. to 10.40 a.m.	Inaugural session By: Director, MPSJA
II	10.45 a.m. to 12.15 p.m.	Wildlife Protection Act, 1972 and Indian Forest Act, 1927 – Offences & Trial By: Shri Tajinder Singh Ajmani, OSD, MPSJA
TEA BREAK (12.15 p.m. to 12.30 p.m.)		
III	12.30 p.m. to 2.00 p.m.	Evidence in forest offences: Collection and appreciation By: Ms. Samyukta Chemudupati, Head of Wildlife Forensics Division, Wildlife Conservation Trust, Mumbai

Note: The Time Table is subject to change as per exigencies.

DIRECTOR